

IN THE HIGH COURT OF ORISSA AT CUTTACK

WP(C) PIL No.687 of 2016

Odisha State Legal Services Authority ***Petitioner***
Ms. M. Padhi, Advocate

-versus-

State of Odisha & Others ***Opposite Parties***
Ishwar Mohanty, Addl. Standing Counsel

CORAM:
THE CHIEF JUSTICE
JUSTICE M. S. RAMAN

ORDER
30.11.2022

Order No.

6. 1. An affidavit filed on behalf of the Opposite Party Nos. 1 and 2 in Court today is taken on record.
2. Ms. M. Padhi, learned counsel appearing for the Petitioner seeks permission to file response thereto before the next date.
3. List on 12th January, 2023.

(Dr. S. Muralidhar)
Chief Justice

(M. S. Raman)
Judge